

National Company Law Tribunal

Allahabad Bench

CP NO. 178/ALD/2017.
CA No 119/ALD/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE COMPANY: Diksha Traders Pvt. Ltd with Navya Ventures,
Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 230/232 of the Companies Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
----------------	-------------	--------------------	-----------------------	------------------

1.

2.

CP NO.178/ALD/2017, CA(CAA) NO.119/ALD/2017

Mr. Nigam, Advocate for the petitioner. Sh. A.K. Seth, representing the OL.

Pursuant to the order dated 14.12.2017, the petitioners are required to furnish proof of publication to be effected in respect of notice of the present company petition and meanwhile the RD and O/o of the ROC is expected to file their representation affidavit/report [present case is connected with CA(CAA) NO.119/ALD/2017 order dated 21.09.2017].

Hence, the matter to be listed on 20th February, 2018.

Dated:29.01.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)

— Sd —

**H.P. Chaturvedi,
Member (Judicial)**